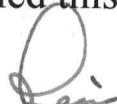


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M.Pradhan-Vrs-UOI&Ors
HEARING Sl.No.1
OA No.575/11
Order dated – 21st April, 2014.

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN)

.....
By filing a Memo Mr.S.K.Nayak Learned Counsel
for the Applicant does not want to press this OA and prays for
disposal of this OA as withdrawn. Heard Mr.Nayak, Learned
Counsel for the Applicant and Mr.U.B.Mohapatra, Learned
Senior CGSC appearing for the Respondents. In view of the
Memo filed this OA is disposed of as withdrawn.


Member (Admn.)


Member (Judicial)